

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1669  
ANSWERED ON:30.11.2009  
HAATS UNDER SGSY  
Naik Dr. Sanjeev Ganesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the guidelines for setting up Haats in rural areas of the Country;
- (b) the total number of Haats set up in the villages of Maharashtra under Swarnajayanti Gram Swarozgar Yojana (SGSY) and the people benefited by these Haats, district-wise; and
- (c) the other activities comes under SGSY?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Ministry of Rural Development has recently issued Guidelines for setting up of Haats at various levels with the objective to create better marketing facilities for the rural poor artisans for selling their products throughout the year. The basic structure/ facilities which may be provided at the village haats are open raised/covered platforms, toilets (separate facilities for women and men), drinking water facility, drains, garbage pits/corner, office block, warehouse for storage (small), boundary wall/fence, parking space etc. The Haats at the District level will have 20-25 stalls, 5-7 food stalls, ATM centre/ Bank counter, Dormitory and an Exhibition hall / Conference Room in addition to the basic minimum facilities. The Haats at the State level will have 75-100 stalls, 10-15 food stalls, ATM centre/Bank counter, Dormitory and an Exhibition hall / Conference Room in addition to the basic minimum facilities. 70% of space in these Haats will be allotted to SGSY beneficiaries and 30% of space will be allowed to be given to others who will pay suitable charges/fees. As per the Guidelines, Ministry of Rural Development will provide funds upto Rs.15 lakhs for creation of Village Haats, upto Rs.1.5 crores for a district level Haat and upto Rs.3.00 crores for a Haat at the State capital. These funds are shared between Centre and the States in the ratio of 75:25 while in case of Centre and North Eastern States, the funds are shared in the ratio of 90:10.

(b): During the financial year 2008-09, Ministry of Rural Development released funds amounting to Rs.556.875 lakhs to all 33 DRDAs of Maharashtra for creation of 99 village haats (3 village haats per DRDA) on pilot basis. However, as there was a code of conduct for parliamentary elections upto the month of May, 2009 and later on there was election code of conduct for the State assembly elections, the selection of villages and the actual work could not be started in time. Also, being a new scheme, the corresponding state share could not be released by State Government pending approval of the scheme by the State Planning Department.

(c): Other activities taken up under SGSY includes formation of Self Help Groups (SHGs), their training and capacity building, assistance to beneficiaries in the form of revolving fund and credit linked subsidy, technology inputs and marketing supports for sale of SHG products. A new initiative undertaken under SGSY is to set up Rural Self Employment Training Institutions (RSETIs) in the districts, in partnership with Public Sector banks, for skill training of rural BPL youths for wage and self employment.